

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:452
ANSWERED ON:06.08.2013
SALE OF SPURIOUS PESTICIDES
Singh Shri Ganesh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether some Indian companies are providing good quality pesticides at lesser price than that of multinational companies;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaint that some Indian companies are making spurious/misbranded pesticides in the country; and
- (d) if so, the details thereof along with the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) & (b): There is no price control on pesticides and their prices are being determined by market forces, both for Indian companies as well as for multinational companies.

(c) & (d): News about availability of spurious pesticides in the market do appear from time to time. A complaint dated 24.11.2010, was received in the Ministry of Agriculture from Sh. Kaushalendra Kumar, Hon'ble MP, Lok Sabha wherein it was alleged that M/s Crystal Phosphates Ltd. and M/s Insecticides India Ltd. were involved in marketing and manufacturing of banned and spurious pesticides like phorate 10%CG (Thimet 10G) and Methyl Parathion 50% EC (Metacid) and Methyl Parathion 2% DP (Folidol Dust). In this regard, it is stated that neither of these pesticides/formulations is banned in India.

Four samples of M/s Crystal Phosphate Ltd. were found misbranded, whereas, no sample of M/s Insecticides India Ltd was found to be misbranded. Prosecution has been launched against M/s Crystal Phosphates Ltd. in District Court of Sonapat, Haryana on 05.05.2012 and in the Court of Fifth Additional Chief Judicial Magistrate, Court Campus, Mirzapur, Ahmedabad, Gujarat on 10.12.2012. Both the state governments were also requested to stop sale of batches of misbranded pesticides.